PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: Nomination of certain Judicial Officers to participate in the **Workshop on effective Trial and Prosecution of NDPS cases** which is scheduled to be held on **21.11.2026** at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District **- Orders Issued - Regarding.**

READ: Letter Roc.No.411/APJA/2026, dated 16.10.2026 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.1018/2026-B.SPL. DATED:13.11.2026

Having considered the letter of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court made the following order:-

The Judicial Officers mentioned in Column No.2 and the Trainee Judicial Officers who are undergoing Institutional Training at the Andhra Pradesh Judicial Academy are nominated to participate in the **Workshop on effective Trial and Prosecution of NDPS cases** which is scheduled to be held on **21.11.2026** at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

	ANANTHAPURAMU DISTRICT
1.	SMT. C.SATYA VANI I Additional District And Sessions Judge, Ananthapuram
2.	SRI K.BALA KOTESWARA RAO Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum-II Additional Civil Judge (Junior Division), Ananthapuramu.
3.	SMT. J.NANDINI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
	CHITTOOR DISTRICT
4.	SRI K.SRINIVASA RAO I Additional District And Sessions Judge, Chittoor.
5.	SRI G.SURESH IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Chittoor.
6.	SRI A.VENKATA NAGA RAJU Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Satyaveedu, Chittoor District.
	EAST GODAVARI DISTRICT

7.	SRI G.SHANMUKHA RAO Judge, Family Court-cum-IX Additional District and Sessions Judge, who is holding full a dditional charge of the post of I Additional District And Sessions Judge, East Godavari at Rajamahendravaram.
8.	SMT. P.BHANU SAI, I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District.
9.	SRI L.GOPINATH, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Prathipadu, East Godavari District.
	GUNTUR DISTRICT
10.	SMT. V.A.L.SATYAVATHI, I Additional District and Sessions Judge, Guntur.
11.	SRI MOHAMMAD GOUSE, VI Additional Civil Judge (Junior Division), Guntur
12.	SRI A.PAVAN KUMAR, Principal Civil Judge (Junior Division), Tekkali, Guntur District.
	KADAPA DISTRICT
13.	SMT. N.SANTHI, I Additional District and Sessions Judge, Kadapa.
14.	SRI S.MADHUSUDHAN RAO, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kamalapuram, Kadapa District.
15.	SRI CH.BHARATH KAMAL, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Lakkireddypalli, Kadapa District.
	KRISHNA DISTRICT
16.	SRI G.VENKATESWARLU, Judge, Special Court for trial of offences under the Protection of Children from Sexual offences Act, 2012 (POCSO Act), who is holding full additional charge of the post of I Additional District and Sessions Judge, Krishna at Machilipatnam.
17.	SRI M.SUNEEL KUMAR, II Additional District and Sessions Judge, Vijayawada, Krishna District.
18.	SMT. P.GAYATHRI, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gudivada, Krishna District.
19.	SRI T.ANJANI S.S.RAMA ADITYA RISHIK, Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Vijayawada, Krishna District.
	KURNOOL DISTRICT
20.	SMT. M.SOBHA RANI, Special Judge for CBI Cases, Kurnool, who is holding full additional charge of the post of the I Additional District and Sessions Judge,

	Kurnool.
21.	SMT. S.ANUSHA, Special Judicial Magistrate of First Class (Mobile Court) for trial of cases under P.C.R. Act-cum-III Additional Civil Judge (Junior Division), Kurnool.
22.	SRI S.SRINIVASU, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District.
	NELLORE DISTRICT
23.	SRI R.SARATH BABU, I Additional District and Sessions Judge, Nellore.
24.	SRI L.JAGADEESH KUMAR, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Addateegala, Nellore District.
25.	SRI E.SUDHAKAR RAO, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kavali, Nellore District.
	PRAKASAM DISTRICT
26.	SMT. T.RAJYA LAKSHMI, I Additional District and Sessions Judge, Prakasam at Ongole.
27.	SMT. J.SRI SEETA, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Addanki, Prakasam District.
28.	SRI A.OMKAR, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Giddalur, Prakasam District.
	SRIKAKULAM DISTRICT
29.	SRI Y.BENNAYYA NAIDU, I Additional District and Sessions Judge, Srikakulam.
30.	MR. K.ANURAG, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Srikakulam.
31.	SMT. B.JYOTSNA, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Pondur, Srikakulam District.
	VISAKHAPATNAM DISTRICT
32.	SRI M.VENKATA RAMANA, I Additional District and Sessions Judge, Visakhapatnam.
33.	SRI M.HARI NARAYANA, IX Additional District and Sessions Judge (Fast Track Court, Chodavaram, Visakhapatnam District.
34.	SRI V.NARESH, X Additional District and Sessions Judge, Anakapalle, Visakhapatnam District.
35.	SRI S.M.PHANI KUMAR, XIII Additional District and Sessions Judge, Gajuwaka, Visakhapatnam

	District.
36.	SRI G.KARTHIK, III Additional Civil Judge (Junior Division)-cum-IX Additional Judicial Magistrate of First Class, Visakhapatnam.
37.	SMT. NIKITHA SENGAR, III Additional Civil Judge (Junior Division)-cum-XIII Additional Judicial Magistrate of First Class, Anakapalle, Visakhapatnam District.
	VIZIANAGARAM DISTRICT
38.	SMT. K.VIJAYA KALYANI, I Additional District and Sessions Judge, Vizianagaram.
39.	SMT. CH.SRIVIDYA, Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.
40.	SMT. M.ROHINI RAO, Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.
	WEST GODAVARI DISTRICT
41.	SMT. U.INDIRA PRIYADARSHINI, I Additional District and Sessions Judge, West Godavari at Eluru.
42.	SMT. N.MARY, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
43.	SRI G.SRINIVASA REDDY, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palakole, West Godavari District.

Therefore, all the Units Heads are requested to make necessary incharge arrangements to the nominated Judicial Officers.

13/1/26

REGISTRAR (VIGILANCE)

To

1. The officers and incharges concerned (along with enclosures).
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,
   Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The Additonal Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
7. The District Treasury Officers, Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram,Srikakulam, East Godavari District, west Godavari,

Kadapa, Prakasam, Visakhapatnam, Nellore, Kurnool. (with a request to inform the same to concerned Sub Treasury Officers)